

ITEM NO.54

COURT NO.9

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 16262/2015

(Arising out of impugned final judgment and order dated 22-05-2013 in WC No. 37906/2012 passed by the High Court Of Judicature At Allahabad)

STATE OF U.P. & ORS.

Petitioner(s)

VERSUS

ASHOK KUMAR SINGH & ORS.

Respondent(s)

(IA No. 1/2015 - CONDONATION OF DELAY IN FILING, IA No. 2/2015 - CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS AND IA No. 140889/2017 - INTERVENTION/IMPLEADMENT)

WITH

SLP(C) No. 36249/2016 (XI)

(IA No. 1/2016 - CONDONATION OF DELAY IN FILING)

SLP(C) No. 19619/2015 (XI)

(IA No. 1/2015 - CONDONATION OF DELAY IN FILING AND IA No. 2/2015 - EXEMPTION FROM FILING O.T.)

SLP(C) No. 21476/2015 (XI)

(IA No. 1/2015 - CONDONATION OF DELAY IN FILING)

SLP(C) No. 22588/2015 (XI)

SLP(C) No. 22589/2015 (XI)

(IA No. 1/2015 - CONDONATION OF DELAY IN FILING)

SLP(C) No. 22586/2015 (XI)

(IA No. 1/2015 - CONDONATION OF DELAY IN FILING AND IA No. 2/2015 - CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS)

SLP(C) No. 21368/2015 (XI)

(IA No. 1/2015 - CONDONATION OF DELAY IN FILING)

Date : 21-11-2022 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE B.R. GAVAI

HON'BLE MR. JUSTICE VIKRAM NATH

For Petitioner(s)

Mr. Kamlendra Mishra, AOR

Mr. Vishwa Pal Singh, AOR
Mr. Abhish Kumar, AOR

For Respondent(s)

Mr. Anurag Dubey, Adv.
M. Anu Sawhney, Adv.
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Ms. Anjali Tiwari, Adv.
Ms. Manih Yadav, Adv.
Mr. S. R. Setia, AOR

Mr. Satish Kumar, AOR
Mr. Abhijit Sengupta, AOR

Mr. Arun K. Sinha, AOR
Mr. Rakesh Singh, Adv.
Mr. Sumit Sinha, Adv.
Ms. Anjali Rajput, Adv.

Mr. Abhishek Chaudhary, AOR

Ms. Unnati Tripathi, Adv.
Mr. Sanjay Kumar Visen, AOR

UPON hearing the counsel the Court made the following
O R D E R

Tag with C.A.No. 7647 of 2009.

(DEEPAK SINGH)
COURT MASTER (SH)

(ANJU KAPOOR)
COURT MASTER (NSH)